

02. 21.09.2016 Heard learned counsel for the petitioners.

Issue notice.

Four extra copies of the brief be served on the learned counsel for the State on behalf of opposite party Nos.1 to 4 and two extra copies of the brief be served on Mr. P.K. Bhuyan, learned counsel on behalf of opposite party Nos.5 & 6 and another two extra copies of the brief be served on Mr. Manas Ranjan Mohapatra, learned Sr. Advocate on behalf of opposite party Nos.7 & 8 by 23.09.2016

List this matter on 28.09.2016.

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I. Maha

S.C. Parija,J.

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